

BY CIRCULATION

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.**

MISC. REVIEW APPLCIATION No.77 OF 2005.

IN
O.A. No.1300 of 2000.

ALLAHABAD, THIS THE 16TH DAY OF JANUARY, 2006.

Hon'ble Mr.D.R. Tiwari, A.M

1. Union of India through the General Manager, Northern Eastern Railway, Gorakhpur.
2. The Divisional Railway Manager, Northern Eastern Railway, Varanasi Division, Varanasi.
3. The Divisional Commercial Controller, Northern Eastern Railway, Varanasi.

.....Applicants/Respondents.

(By Advocate : Sri V.K. Goel)

Versus.

Hari Nath Yadav, son of, Shri Hasun Yadav, Resident of, Village Naganpur, Post Dandikala, Tehsil Mohammadabad, Garen, District Mau.

.....Respondent/Applicant.

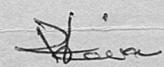
(By Advocate : Sri R. Verma)

O R D E R

By Hon'ble Mr.D.R. Tiwari, A.M

The instant Review application has been filed for review of the order of this Tribunal in O.A. NO.1300/2000 decided on 21st March, 2005. I have gone through the order of this Tribunal and do not find that there is any error apparent on the face of record. It is a settled legal position that review is not an appeal in disguise.

2. In view of this legal position, the Review application is rejected.


Member-A

Asthana/-